

scheduled to visit India very shortly. The details of the Project will be finalised thereafter.

Yield of Tea

781. SHRI ANANDA PATHAK: Will the Minister of COMMERCE be pleased to state:

(a) the average per hectare yield of tea in the country; and

(b) the average yield in Tripura?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). The average per hectare yield of tea in the country and the average yield in Tripura during the past three years, for which figures are available, are as follows:

Year	Country as a whole	(Yield/Hect.) Tripura
1983	1468	586
1984	1606	525
1985	1641	513

Tribunal on Cauvery Water Dispute

782. SHRI P. KOLANDAIVELU: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Tamil Nadu recently requested Union Government to set up a Tribunal for solving the problem of Cauvery water dispute;

(b) if so, whether any Tribunal has been set up for the purpose; and

(c) if not, the reasons for not appointing such Tribunal?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) and (c). An inter-State meeting fixed on four occasions to discuss various aspects of the subject including matters relating to setting up of a Tribunal could not materialise as the dates were not convenient to some party States.

Strike by Officers and Staff of State Bank of India

783. DR. DATTA SAMANT:
SHRIMATI GEETA
MUKHERJEE:

Will the Minister of FINANCE be pleased to state:

(a) whether about two lakh officers and staff of the State Bank of India all over India observed one day token strike on 25 January, 1988;

(b) whether the Unions have served notices to the bank; and

(c) the details of the various grievances put before the management?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). Yes, Sir.

(c) State Bank of India has reported that the details of the grievances put before the management by the Officers and Staff Federations of State Bank of India are as under:

- (i) To stop political interference in the day-to-day working of the bank;
- (ii) To improve recruitment for rendering best customer service;
- (iii) To provide adequate security at all offices of the bank in order to protect the lives of customers and staff and also to safeguard the public property; and
- (iv) To protect the existing Trade Union Rights and industrial relation policy of the bank.